12.06 hrs.

COMMITTEE OF PRIVILEGES

Sixth Report

SHRI R.R. BHOLE (Bombay South-Central): I beg to present the Sixth Report (Hindi and English versions) of the Committee of Privileges.

(Interruptions)

MR. SPEAKER: What is it that I can do? What can I do?

(Interruptions)

SHRI SATYASADHAN CHAKRA-BORTY (Calcutta South): Sir I am on a point of order.

(Interuptions)

SHRI SATYASADHAN CHAKRA-BORTY: Kindly allow me to raise my Point of Order.

MK. SPEAKER: What is your Point of Order?

SHRI SATYASADHAN CHAKRA-3ORTY: Sir. it is on record. You have aid that the Adjournment Motion which we ave tabled cannot be discussed under the lules.

Sir, I would request you to quote the ales under which we cannot discuss the djournment Motion. Sir, you can rule out ne Adjournment Motion, but you cannot say nat under the Rules this cannot be discussed. et me say, I have a right to move an djournment Motion. It is also your right admit it or not to admit it. But, Sir, ou have been saying that this cannot be scussed under the Rules.

Under what rules this cannot be disissed? Sir, please tell me, under what rule is cannot be discussed. You can dislow it; you can say that 'I have disallowed'

You can do it. But you cannot say that under the Rules you cannot discuss.

MR. SPEAKER: Mr. Satyasadhan, I cannot disallow a thing which is admissible I have to disallow a thing which cannot be allowed under the rules That is what I have done. I have explained it.

SHRI SATYASADHAN CHAKRA-BORTY: How?

MR. SPEAKER: Mr. Chakraborty. look here; listen to me properly. Under rules this cannot be done under adjournment motion.

SHRI SATYASADHAN CHAKRA-BORTY: It is your discretionary power. Not that you cannot do it.

MR. SPEAKER: Look here: if you listen to me properly, I have got to say something.

SHRI NIREN GHOSH (Dum Dum) : You have utilised your discretionary power to disallow every adjournment motion. That is the trouble.

(Interruptions)

MR. SPEAKER: You have not got patience to listen to me, Mr. Ghosh. When I am on my legs you are speaking. Where has your sence of decency gone? You must sit down when I am standing. I say that I have already committed myself in the leaders. meeting, in the Business Advisory Committee meeting, that we are going to discuss it. We have already decided on this subject and for this very purpose I have called a meeting at 8 P.M. this afternoon.

SHRI HARIKESH BAHADUR (Gorakhpur): We want that this should be taken up just now.

श्री राम लाल राही (पिसरिख) : आपको मूल्य वृद्धि पर डिस्कशन कराना चाहिए।""

(व्यवधान)